

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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**Subject:** Compassionate appointment of Ms. Sazal Bhalwal D/o Late Dilder Sigh, Ex-Process Server R/o Pallan, Tehsil Billawar District Kathua for her appointment as Ordely on compassionate grounds in terms of SRO-43.

**ORDER**

No. 1202      Dated: 14-12-2017

Ms. Sazal Bhadwal D/o Late Dilder Singh (Ex-Process Server) R/o Pallan, Tehsil Billawar District Kathua is temporarily appointed on compassionate grounds as Orderly in the Pay Band of Rs. 4440-7400 plus Grade Pay of Rs. 1300/-, in relaxation of lower age limit in terms of Rule 7 of The Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994) and is posted as such in District Cadre, Kathua against the available vacancy.

**Note:**

- i) The appointee is directed to join her place of posting within a period of 21 days from the date of issuance of this order;
- ii) The concerned Presiding Officer of the Court where the appointee will be adjusted by Principal District & Sessions Judge, Kathua shall get all the testimonials of the appointee verified from the concerned authorities before drawl of her salary.

**By Order.**

*Sd/-*  
**(Jawad Ahmed)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

No. 2290-95/PSY-462      Dated: 14-12-2017

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Jammu.
- 2 Registrar Vigilance, High Court of J&K, Jammu.  
.....for information.
- 3 Pr. District & Sessions Judge, Kathua for information and necessary action.
- 4 Chief Accounts Officer, High Court of J&K Main wing, Jammu for information.
- 5 Ms. \_\_\_\_\_  
for compliance.
- 6 I/C NIC for uploading in High Court Website.

*G.M. Parray*  
**(G.M. Parray)**  
**Joint Registrar.**  
14/12/17  
14/12/17  
14/12/17